

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 21.08.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15031/2018	Manjunath B.R.	K.N.M.
2	R.A.15019/2019	C.R. Krishnappa	
3	R.A.15111/2019	S.S. Zulapi	C.S.H.
4	M.A.15010/2020	N. Ramesh	
5	M.A.15082/2019	A.R.S.R.	D.S.P.
6	Misc.15041/2015	D.M.M	K.V.M.
7	Misc.15038/2015	D.M.M	
8	Misc.15037/2015	D.M.M	T.K.R.
9	Misc. 15003/2016	D.M.M	T.K.R.
10	R.A.15112/2019	N. Narasimhappa	G.G.
AFTERNOON SESSION			
1	M.C.15110/2020	Harsha R.	R.A.D.
2	A.S.15006/2019	M/s Angadi and Co.	
3	M.A.15006/2020	V.V.G.	N.M.
4	M.C.15125/2020	T.K.S.	K.M.
5	M.C.15002/2020	Venkat C.M.	B.A.P.
6	M.V.C.1/2017	P.N.V.	
7	M.V.C.67/2017	Krishnakumar M.	S.R.
8	M.V.C.68/2017	Krishnakumar M.	S.R.
9	M.C.15142/2020	Sandeep Hegde	
10	M.C.15035/2020	Ambaji Rao Naik	
Judgment \ Orders			
1	R.A.15032/2019	G.S. Natarajan	
2	Crl.R.P. 15017/2019	Byregowda	